

Amount distributed to Indian Enclave Migrants at Coochbehar, Jalpaiguri, Darjeeling and West Dinajpur

4332. SHRI AMAR ROY PRADHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the amount sanctioned for the rehabilitation of Indian Enclave migrants who are staying at Coochbehar, Jalpaiguri, Darjeeling, West Dinajpur districts in West Bengal;

(b) how much money has been distributed so far for the rehabilitation out of that sanctioned amount; and

(c) whether a good number of people who are not enclave refugees are also getting rehabilitation benefit and are depriving the real migrants?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) A sum of Rs. 121.23 lakhs has been sanctioned so far for the rehabilitation of migrants from Indian Enclaves staying in Coochbehar, Jalpaiguri and West Dinajpur districts in West Bengal. According to information received from the State Government, there are no Indian Enclave migrants staying in the District of Darjeeling

(b) The West Bengal Government have reported that an amount of Rs. 49,72,295 was disbursed upto the end of 1976-77. During 1977-78 the disbursements expected are of the order of Rs 23 43 lakhs. Thus, the total disbursements to Enclave migrants, upto the end of March, 1978 may work out to Rs. 73.15,295.

(c) The Government of West Bengal, who have been entrusted with the implementation of this scheme, have intimated that they are not aware of any such cases.

Acquisition and Development Cost of Land in Kalkaji

4333. SHRI RAJ KRISHNA DAWN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the refugees from West Pakistan allotted lands in Kalkaji colony, New Delhi were charged total premium of Rs. 7.50 (acquisition plus development cost) per sq. yd. of plotted area;

(b) whether in case of the refugees from former East Pakistan allotted land at Kalkaji (EPDP) were charged Rs. 12/- per sq. yd. on account of acquisition cost only;

(c) if so the details thereof; and

(d) the reasons for abnormal increase in development cost after ten years to Rs. 24 20 per sq. yd. land in EPDP colony Kalkaji from Rs. 18/- which was real at the time of allotment in 1968?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No Sir. The premium (acquisition plus development cost) charged from refugees from West Pakistan allotted land in Kalkaji (main) colony was Rs. 11 per square yard and not Rs. 7.50 per square yard.

(b) and (c) Yes, Sir. The land for Chittaranjan Park (formerly EPDP) colony was made available out of the surplus land comprising private lands, nazul lands and evacuee lands acquired for rehabilitation colonies for the West Pakistan displaced persons. The rate of Rs 5 per square yard for the gross area of Rs. 12 per square yard for the plotted area, plotted area being 41 per cent of the entire area, was estimated at the time the scheme was sanctioned in 1961 and was reckoned as such in the provisional price. Following the guiding principle adopted for colonies for the West Pakistan displaced persons, the provisional

cost of acquisition of land has been treated as final notwithstanding the market price appreciations as in 1966, when applications for allotment of plot were first invited, and even higher escalations since then.

(d) The development cost went up from Rs. 18 to Rs. 24.20 per square yard mainly due to the fact that a large sum of money has had to be paid to the Municipal Corporation of Delhi after the responsibility for the maintenance of civil services was transferred to them in 1974 so as to bring the civil services on par with the standard followed by them.

Sub-Soil Water in Delhi

4334. SHRIMATI CHANDRAVATI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether sub-soil water in Delhi is only 5 feet deep;

(b) whether it is a fact that property worth lakhs and crores of rupees (M.P.'s houses etc.) is being damaged as a result thereof; and

(c) whether it is also a fact that this is because of the negligence of his Ministry in not pumping out the sub-soil water?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Sub-soil water level in Delhi varies from place to place and from time to time.

(b) No, Sir However, existence of sub-soil water does cause dampness in the old houses which had not been provided with a damp proof course at the time of their construction

(c) Pumping of water through shallow tube wells had been tried for 12 years from 1961-62 but this did not have any effect on the water table. As there was no danger to structures and the pumping was not making any impact, the work was given up.

Changes in Aligarh Muslim University Act

4335. SHRI G. M. BANATWALLA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the replies given to Unstarred Question Nos. 1130 and 1174 on 21st November, 1977 regarding declaring of Aligarh Muslim University as minority education institution and changes in AMU Act and state:

(a) whether Government have taken any decision in the matter;

(b) if so, the details thereof; and

(c) whether Government propose to consult old students, teachers and officers of AMU before the introduction of appropriate Bill in the Lok Sabha?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER): (a) to (c). The matter is still under consideration of the Government.

Inter-State Bus Terminus, Delhi

4336. SHRI BHARAT BHUSHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether he is aware that due attention is not paid to sanitation at the Inter-State Bus Terminus and it stinks at several places, food stuffs are sold at a rate higher than their market price and proper arrangements for light and drinking water during night are also lacking, and

(b) if so, the action being taken by Government to improve the condition?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The Delhi Development Authority has reported that arrangements for sanitation and light and drinking water at night are satisfactory at present. No rates had been